

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

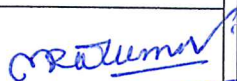
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SATYEL NAGADESI	C.A		
Rep. by. M. RAJKUMAR	Advocate	9848688829	

20/8/19

ORDER

PCA for the Petitioner and counsel for the Respondent are present. Both stated that their parties are settling the matter. If matter is settled, both sides are directed to file joint memo of settlement on the next date of hearing, failing which both are directed to make final submissions. At request of both sides, matter adjourned. Put up the matter finally on 27.08.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL